

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 02, 2016

No. 1375 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Padam Narain Mishra**, Additional District & Sessions Judge, Aligarh is appointed/ posted as Principal Judge, Family Court, Aligarh in the vacant court.

No. 1376 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Umesh Kumar Sirohi**, Additional District & Sessions Judge, Ambedkar Nagar at Akbarpur is appointed/ posted as Principal Judge, Family Court, Ambedkar Nagar at Akbarpur in the vacant court.

No. 1377 / Admin. (Services)/2016

Pursuant to Government Notification No. 13/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Angad Prasad-I**, Additional District & Sessions Judge, Auraiya is appointed/ posted as Principal Judge, Family Court, Auraiya in the vacant court.

No. 1378 / Admin. (Services)/2016

Sri **Narendra Kumar-IV**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Mohd. Riyaz.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bahraich against the special court created for trying cases under the said Act.

No. 1379 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Mohd. Riyaz**, Special Judge/ Additional District & Sessions Judge, Bahraich is appointed/ posted as Principal Judge, Family Court, Bahraich in the vacant court.

No. 1380 / Admin. (Services)/2016

Sri **Mahipat Singh Verma**, Additional District & Sessions Judge, Chandauli to be Additional District & Sessions Judge/ Special Judge, Chandauli vice Sri Zaigam Uddin.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Chandauli in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1381 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Zaigam Uddin**, Special Judge/ Additional District & Sessions Judge, Chandauli is appointed/ posted as Principal Judge, Family Court, Chandauli in the vacant court.

No. 1382 / Admin. (Services)/2016

Smt. **Shazia Nazar Zaidi**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Km. Indu Dwivedi.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 1383 / Admin. (Services)/2016

Km. **Indu Dwivedi**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Shiv Singh Yadav.

She is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 1384 / Admin. (Services)/2016

Sri **Shiv Singh Yadav**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Mittar Pal Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Farrukhabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1385 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Mittar Pal Singh**, Special Judge/ Additional District & Sessions Judge, Farrukhabad is appointed/ posted as Principal Judge, Family Court, Farrukhabad in the vacant court.

No. 1386 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Satya Nand Upadhayay**, Additional District & Sessions Judge, Firozabad is appointed/ posted as Principal Judge, Family Court, Firozabad in the vacant court.

No. 1387 / Admin. (Services)/2016

Smt. **Shivani Jaiswal**, Additional District & Sessions Judge, Gautam Buddha Nagar to be Additional District & Sessions Judge (Fast Track Court), Gautam Buddha Nagar vice Sri Birendra Kumar Singh.

No. 1388 / Admin. (Services)/2016

Sri **Birendra Kumar Singh**, Additional District & Sessions Judge (Fast Track Court), Gautam Buddha Nagar to be Additional District & Sessions Judge/ Special Judge, Gautam Buddha Nagar vice Sri Anil Kumar Singh-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gautam Buddha Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1389 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Anil Kumar Singh-I**, Special Judge/ Additional District & Sessions Judge, Gautam Buddha Nagar is appointed/ posted as Principal Judge, Family Court, Gautam Buddha Nagar in the vacant court.

No. 1390 / Admin. (Services)/2016

Sri **Chandragupta**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge (Fast Track Court), Ghazipur vice Sri Awadh Behari Singh.

No. 1391 / Admin. (Services)/2016

Sri **Awadh Behari Singh**, Additional District & Sessions Judge (Fast Track Court), Ghazipur to be Additional District & Sessions Judge, Ghazipur.

No. 1392 / Admin. (Services)/2016

Sri **Jagdish Kumar**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge/ Special Judge, Ghazipur vice Sri Roopesh Ranjan.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghazipur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1393 / Admin. (Services)/2016

Sri **Roopesh Ranjan**, Special Judge/ Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Ghazipur.

No. 1394 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Upendra Kumar**, Additional District & Sessions Judge, Ghazipur is appointed/ posted as Principal Judge, Family Court, Ghazipur in the vacant court.

No. 1395 / Admin. (Services)/2016

Smt. **Alka Srivastava**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Vijendra Kumar.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 1396 / Admin. (Services)/2016

Sri **Vijendra Singh**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 1397 / Admin. (Services)/2016

Sri **Yogesh Chandra Tripathi**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Sanjay.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hardoi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1398 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Sanjay**, Special Judge/ Additional District & Sessions Judge, Hardoi is appointed/ posted as Principal Judge, Family Court, Hardoi in the vacant court.

No. 1399 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Pradeep Kumar Gupta**, Additional District & Sessions Judge, Amroha (Jyotiba Phule Nagar) is appointed/ posted as Principal Judge, Family Court, Amroha (Jyotiba Phule Nagar) in the vacant court.

No. 1400 / Admin. (Services)/2016

Sri **Anand Kumar**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge (Fast Track Court), Mainpuri vice Sri Gurpreet Singh Bawa.

No. 1401 / Admin. (Services)/2016

Sri **Gurpreet Singh Bawa**, Additional District & Sessions Judge (Fast Track Court), Mainpuri to be Additional District & Sessions Judge, Mainpuri.

No. 1402 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Surendra Singh-I**, Additional District & Sessions Judge, Mainpuri is appointed/ posted as Principal Judge, Family Court, Mainpuri in the vacant court.

No. 1403 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Neeraj Nigam**, Additional District & Sessions Judge, Mau is appointed/ posted as Principal Judge, Family Court, Mau in the vacant court.

No. 1404 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Jagannath Mishra**, Additional District & Sessions Judge, Meerut is appointed/ posted as Additional Principal Judge, Family Court, Meerut in the vacant court.

No. 1405 / Admin. (Services)/2016

Sri **Vijay Kumar Gupta-I**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Ahasan Husain.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

No. 1406 / Admin. (Services)/2016

Sri **Ahasan Husain**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 1407 / Admin. (Services)/2016

Pursuant to Government Notification No. 13/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Satya Prakash**, Special Judge/ Additional District & Sessions Judge, Pilibhit is appointed/ posted as Principal Judge, Family Court, Pilibhit in the vacant court.

No. 1408 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Smt. **Veena Narain**, Additional District & Sessions Judge, Pratapgarh is appointed/ posted as Principal Judge, Family Court, Pratapgarh in the vacant court.

No. 1409 / Admin. (Services)/2016

Sri **Ram Swaroop Saroj**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge (Fast Track Court), Rampur vice Sri Ram Kesh Singh.

No. 1410 / Admin. (Services)/2016

Sri **Ram Kesh Singh**, Additional District & Sessions Judge (Fast Track Court), Rampur to be Additional District & Sessions Judge/ Special Judge, Rampur vice Sri Virjendra Kumar Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rampur against the special court created for trying cases under the said Act.

No. 1411 / Admin. (Services)/2016

Sri **Virjendra Kumar Singh**, Special Judge/ Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Rampur.

No. 1412 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Mohd. Azhar Husain Idrisi**, Additional District & Sessions Judge, Rampur is appointed/ posted as Principal Judge, Family Court, Rampur in the vacant court.

No. 1413 / Admin. (Services)/2016

Sri **Sanjay Kumar-II**, Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge/ Special Judge, Saharanpur vice Sri Mukesh Kumar Singhal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Saharanpur against the special court created for trying cases under the said Act.

No. 1414 / Admin. (Services)/2016

Sri **Mukesh Kumar Singhal**, Special Judge/ Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge, Saharanpur.

No. 1415 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Amit Pal Singh**, Additional District & Sessions Judge, Saharanpur is appointed/ posted as Principal Judge, Family Court, Saharanpur in the vacant court.

No. 1416 / Admin. (Services)/2016

Sri **Kamla Pati-I**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge (Fast Track Court), Shahjahanpur vice Sushri Pratima Srivastava.

No. 1417 / Admin. (Services)/2016

Sushri **Pratima Srivastava**, Additional District & Sessions Judge (Fast Track Court), Shahjahanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 1418 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Bhagwati Prasad Saxena**, Additional District & Sessions Judge, Shahjahanpur is appointed/ posted as Principal Judge, Family Court, Shahjahanpur in the vacant court.

No. 1419 / Admin. (Services)/2016

Sri **Syed Maooz Bin Asim**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge/ Special Judge, Sitapur vice Sri Inder Preet Singh Josh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sitapur against the special court created for trying cases under the said Act.

No. 1420 / Admin. (Services)/2016

Sri **Inder Preet Singh Josh**, Special Judge/ Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge, Sitapur.

No. 1421 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Narendra Bahadur Yadav**, Additional District & Sessions Judge, Sitapur is appointed/ posted as Principal Judge, Family Court, Sitapur in the vacant court.

No. 1422 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Ajai Kumar Srivastava-I**, Additional District & Sessions Judge, Sonbhadra is appointed/ posted as Principal Judge, Family Court, Sonbhadra in the vacant court.

No. 1423 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Km. **Rinkoo**, Additional District & Sessions Judge, Varanasi is appointed/ posted as Principal Judge, Family Court, Varanasi in the vacant court.

No. 1424 / Admin. (Services)/2016

Sri **Santosh Kumar Tiwari**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge/ Special Judge, Azamgarh vice Sri Udai Pratap Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Azamgarh against the special court created for trying cases under the said Act.

No. 1425 / Admin. (Services)/2016

Sri **Udai Pratap Singh**, Special Judge/ Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 1426 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Anil Kumar-X**, Additional District & Sessions Judge, Azamgarh is appointed/ posted as Principal Judge, Family Court, Azamgarh in the vacant court.

No. 1427 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Saket Bihari 'Deepak'**, Additional District & Sessions Judge, Kushinagar at Padrauna is appointed/ posted as Principal Judge, Family Court, Kushinagar at Padrauna in the vacant court.

No. 1428 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Smt. **Munawar Jahan**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Additional Principal Judge, Family Court, Lucknow vice Sri Avinash Narain Pandey.

No. 1429 / Admin. (Services)/2016

Pursuant to Government Notification No. 14/2016/1001/VII-Nyay-2-2016-58G/2001 T.C. dated 01.08.2016, Sri **Avinash Narain Pandey**, Additional Principal Judge, Family Court, Lucknow is appointed/ posted as Principal Judge, Family Court, Lucknow in the vacant court.

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 371/ Admin. (Services)/2016, Dated: Allahabad: August 02, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad..

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Joint Registrar (Judicial)(Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(KULDEEP NARAYAN)

ASSISTANT REGISTRAR (SERVICES)